

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 6525 of 2017

Shashi Kant Pandey Petitioner.
Versus
The State of Jharkhand & Ors. Respondents.

**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)**

For the Petitioner : Mrs. Ritu Kumar, Advocate
For the Respondents : A.C. to A.A.G.

4/ 05.04.2021 On the request of learned counsel for the State, put up this case after
four weeks.

(Dr. S.N. Pathak, J.)

R.Kr.